7.	Ms. Jashodhra Dasgupta	Coordinator, SAHAYOG, Lucknow
8.	Dr. Leila Caleb ∀arkey	Public Health Researcher
9.	Prof. M. Govinda Rao	Director, National Institute of Public Finance and Policy
10.	Dr. Mirai Chatterjee	Director, Social Security, Self Employed Women's Association (SEWA)
11.	Mr. Nachiket Mor	Chairman, Sughavazhvu Healthcare (Former Chairman, ICICI Foundation)
12.	Dr. Vinod Paul	Head of Department, Paediatrics, AIIMS
13.	Dr. Yogesh Jain	Jan Swasthya Sahyog, Bilaspur
14.	Representative of M/H&FW	Mission Director (NRHM)
15.	Prof. N. K. Sethi	Sr. Adviser (H&FW), Planning Commission—Convener

Terms of Reference

- (a) Develop a blue print and investment plan for meeting the human resource requirements to achieve health for all by 2020.
- (b) Rework the physical and financial norms needed to ensure quality, universal reach and access of health care services, particularly in under-served areas and to indicate the relative role of private and public service providers in this context.
- (c) Suggest critical management reforms in order to improve efficiency, effectiveness and accountability of the health delivery system.
- (d) Develop guidelines for the constructive participation of communities, local elected bodies, NGOs, the private for-profit and not-for-profit sector in the delivery of health care.
- (e) Purpose reforms in policies related to the production, import, pricing, distribution and regulation of essential drugs, vaccines and other essential health care related items, for enhancing their availability and reducing cost to consumer.
- (f) Explore the role of health insurance system that offers universal access to health services with high subsidy for the poor and a scope for building up additional levels of protection on a payment basis.

National Development Council Resolution

3349. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether the attention of Government has been drawn to a National Development Council (NDC) Resolution recommending reduction in Centrally sponsored schemes;
 - (b) if so, the steps taken by the Ministry in order to comply with the same;
- (c) the number of Centrally sponsored schemes currently in operation; and
 - (d) the number of schemes that were inaugurated in the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRIV. NARAYANASAMY): (a) and (b) The proliferation of Centrally Sponsored Schemes (CSS) has been concern of the Central Government for a long time and the issue has been discussed at various fora. The National Development Council (NDC) in its 51st Meeting held on 27th and 28th June, 2005 passed a Resolution directing the Planning Commission for setting up of an Expert Group to develop concrete proposals for restructuring the Centrally Sponsored Schemes (CSS), in consultation with the Ministries/Departments concerned. Accordingly, the Planning Commission constituted an Expert Group *vide* its Order dated 13th October, 2005. The recommendations of the Group were considered by the Planning Commission at the time of the Zero Based Budgeting Exercise while finalising the Eleventh Five Year Plan in 2006-07. The number of 155 Schemes in operation during 2006-07 was reduced to 82 at the beginning of 2007-08.

- (c) and (d) The number of CSS currently in operation is 139. Some of the important Centrally Sponsored Schemes launched by the Union Ministries/Departments during the last two years are given below:
 - (i) Strengthening of Fire and Emergency Services in the Country
 - (ii) Pradhan Mantri Adarsh Gram Yojana (PMAGY)
 - (iii) India Statistical Strengthening Project (ISSP)
 - (iv) Crime and Criminal Tracking Network and System (CCTNS)
 - (v) Strengthening and Upgradation of State Government Medical/Dental Colleges by Central Funding during Eleventh Plan
 - (vi) National Cyclone Risk Mitigation Project (NCRMP)
 - (vii) Rajiv Gandhi Scheme for Empowerment of Adolescent Girls
 - (viii) Propagation of Right to Information Act